Serial No. 05 Supplementary List. Through Video Conferencing

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

EMG-B.A. No. 14-A/2020

Zoya Farooq Bnat.		

...Petitioner(s)

Through: Mr Umer Mir, Advocate.

vs

Union Territory of JK & Ors.

...Respondent(s)

Through: Mr Asif Maqbool, Dy. AG.

CORAM:

Hon'ble Mr. Justice Ali Mohammad Magrey, Judge

ORDER 04 05 2020

Reply stands filed.

List for consideration on 18th of May, 2020.

(Ali Mohammad Magrey)
Judge.

SRINAGAR: 04.05.2020

N0:-87-88/C-19/RJS Dated:-04.05.2020

Copy of Hon'ble Court Order forwarded to learned appearing counsel for the parties through email for information and compliance.

SD/-Registrar Judicial